## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

NO: 1474	DATED:	63	2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

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N.S.	ın	18

								NS. III lacs		
S. No.	Name of the Court	001 Salary	002 T.E	006- Tele phone	007 O.E.	010- Material	014- POL	364-Wages (outsourcing)	R.R.T	Maintt, & Repairs.
						and Supplies				
1	Pr. D&S Judge, Kathua.						0.10			
2	Pr. D&S Judge, Samba.				1.00					
3	Pr. D&S Judge, Pulwama				0.40					
4	Addl. D&S Judge, Doda.					0.15				
5	Addl. D&S Judge, Jammu.			0.02						
6	Addl. D&S Judge, Pulwama.								0.40	0.30
7	C.J.M. Sopore.						0.30	0.70		
8	C.J.M. Budgam.	3.00								
9	Sub Judge, Uri.	0.80								
10	Sub Judge, Nowshera.	10.00								
11	Sub Judge, Ramnagar.				0.15					
12	Judge, Small Causes Court Srinagar.		0.50		0.05					
13	Munsiff, Dooru		0.10					0.25		
14	Munsiff, Kangan.		0.10							
15	Munsiff, Shangus.	1.50								
16	Munsiff, Kishtwar.	1.00								
17	Munsiff, Aishmuqam.							0.09		
18	Tehsildar, Gool.	2.00				:		1		

By Order.

(Ram Singh)
Deputy Registrar (Acctts)

No: 5-8966-96/AC

Dated: 6 3 2019

Copy forwarded to the:-

1-3 Pr. D&S Judge, Kathua/Samba/Pulwama.

4-6 Addl. D&S Judge, Jammu/Doda/Pulwania

7-8. C.J.M. Budgam/Sopore.

9-11. Sub Judge, Uri/Nowshera/Ramnagar.

12. Judge, Small Causes Court, Srinagar.

13-17. Munsiff, Dooru/Kangan/Shangus/Kishtwar/Aishmuqam.

18. Tehsildar, Gool.

19. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.

20. Treasury Officer, Saddar Treasury, Srinagar.

21-35 Treasury Officer, Kathua/Samba/Pulwama/Doda/Budgam/Sopore/Dooru/Kangan/Shangus Uri/Nowshera/Ramnagar/Kishtwar/Aishmuqam/Gool..

..... For inf. and necessary action.

36. Order Book.

Me vie for up-laceding

Denuty Registrar (Acctts)